

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 164 of 2011 &
I.A. No. 250 of 2011

Dated : 2nd May, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tata Power Company Limited **... Appellant(s)**

Versus

M.E.R.C. & Ors. **....Respondent(s)**

Counsel for the Appellant(s): Mr. Jaideep Gupta, SR. Adv.
Mr. Avijeet Kr. Lala

Counsel for Respondent (s): Mr. Buddy A. Ranganadhan
Mr. Arjit Maitra

Appeal No. 140 of 2011

Reliance Infrastructure Limited **... Appellant(s)**

Versus

M.E.R.C. & Ors. **....Respondent(s)**

Counsel for the Appellant(s): Mr. Hasan Murtaza

Counsel for Respondent (s): Mr. Buddy A. Ranganadhan
Ms. Kanika Agnihotri
Mr. Karan Minocha
Mr. Abhishek Mitra

Appeal No. 144 of 2011 &
IA – 228 of 2011

**Indian Hotel & Restaurant &
Association**

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Ms. Shikha Ohri Vashishtha
Mr. Anurag Sharma

Counsel for Respondent (s):

Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Appeal No. 133 of 2011 &
IA – 215 of 2011

Mumbai International Airport P. Ltd.

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Ms. Kanika Agnhotri
Mr. Karan Minocha

Counsel for Respondent (s):

Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Appeal No. 132 of 2011 &
IA – 214 of 2011

Tata Power Company Ltd.

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Jaideep Gupta, SR. Adv.
Mr. Avijeet Kr. Lala

Counsel for Respondent (s):

Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Appeal No. 178 of 2011

Reliance Infrastructure Limited

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Hasan Murtaza

Counsel for Respondent (s):

Mr. Buddy A. Ranganadhan
Ms. Kanika Agnhotri
Mr. Karan Minocha

Appeal No. 139 of 2011

Mumbai International Airport P. Ltd.

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Ms. Kanika Agnhotri
Mr. Karan Minocha

Counsel for Respondent (s):

Mr. Buddy A. Ranganadhan
Mr. Abhishek Mitra
Mr. Hasan Murtaza

ORDER

Post the matter for further hearing on **10.05.2012 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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